

**THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) :** (a) and (b). As per the information furnished by the project authorities, the implementation of the Pooyankutty Hydel Project will result in the displacement of 16 families but the details of the land required for rehabilitation have not been furnished by the project authorities.

#### **Incentives to Sports Talents**

1396. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have decided to offer new incentives to sport talents;

(b) if so, the details of the proposals in this regard;

(c) whether any new schemes/awards have been introduced during the current year to accord recognition to existing/past outstanding sports persons; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) :** (a) to (d). There are several schemes under the Department of Youth Affairs and Sports and Sports Authority of India for encouraging talented sports persons. These schemes include Cash Prizes to those Winning Medals in specified International Competitions, National Sports Talent Contest Scheme, the Special Area Games Scheme, Sports Hostels Schemes, Incentive Scheme for Promotion of Sports and Games in schools through prize money, Scholarship Schemes, and Financial Assistance to National Sports Federations for conducting coaching camps and National/International tournaments for juniors and sub-juniors. No new scheme has been introduced during the current year. However, the pattern of financial assistance to the National Sports Federations and to State Governments for conducting Rural and women's sports

championships has been liberalised during the current financial year.

#### **Development and Repair of National Highways in Kerala**

1397. **PROF. K.V. THOMAS :** Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the amount allotted for the development and repair of National Highways in Kerala during 1988-89; and

(b) the details of the major projects that are likely to be completed and started during 1988-89 in Kerala ?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :** (a) Rs. 1000.00 lakhs has been allocated for the development and Rs. 125.00 lakhs has so far been released for the maintenance and repairs of National Highways in Kerala during 1988-89.

(b) No major projects on National Highways in the State is likely to be completed during 1988-89. The Major National Highway projects that are likely to be started during 1988-89 are detailed below :

(i) Phase I of link road on HN 47-A and construction of a minor bridge; and

(ii) Kuttipuram railway over-bridge and approaches on NH. 17.

#### **Conveyance Advance to the Employees of Kendriya Vidyalaya Sangathan**

1398. **SHRI RAMASHRAY PRASAD SINGH :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the norms that govern grant of conveyance loan/advance to the employees of Kendriya Vidyalaya Sangathan;

(b) the amount of advance for purchase of a car/scooter/motorcycle; and

(c) whether the amount of advance is the same as admissible to the employees of Union Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). Kendriya Vidyalaya Sangathan has adopted mutatis mutandis the rules prescribed by the Government of India for grant of conveyance advance to its employees.

Details of the various types of conveyance advances are as under :

- (i) Motorcar advance : Officers-drawing basic pay of Rs. 3,500/- p.m. or more are only eligible for the grant of the advance. The amount is restricted to Rs. 80,000/- or 16 months' basic pay or the price of the car to be purchased, whichever is the least. The amount of advance is to be recovered in not more than 200 equal monthly instalments.
- (ii) Scooter advance : Officials drawing the basic pay of Rs. 1,500/p.m. or more are only eligible for the grant of the advance. The amount is restricted to Rs. 13,000/- or 8 months basic pay of the anticipated price, whichever is the least. The amount of advance is to be recovered in not more than 70 equal monthly instalments.
- (iii) Cycle advance : Non-gezzetted Government servants whose basic pay does not exceed Rs. 1,750/- p.m. are only eligible for the grant of the advance. The amount is Rs. 400/- or the anticipated price including sales tax, whichever is less. The amount of advance is to be recovered in not more than 25 equal monthly instalments.

**Theft of Imperial Farmans from the Arabic and Persian Research Institute, Tonk**

1399. PROF. MADHU DANDA-VATE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether priceless scroll and imperial farman 2000 years old record of the Islamic Civilisation and an order of the Mughal King Akbar Shah II respectively were stolen from the Arabic and Persian Research Institute, Tonk (Rajasthan) in October, 1986;

(b) whether the valuable documents were later recovered in December, 1986 after about 50 days;

(c) if so, whether the security arrangements at the Arabic and Persian Research Institute have since been reviewed with a view to avoid repetition such losses in future; and

(b) whether Government would consider takeover of these ancient, priceless documents by the Archaeological Department as a safeguard against antique thefts ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). As per available information, two farmans were taken by a person who claimed to be the owner, against a receipt. As he did not return them, the Director, Arabic and Persian Research Institute, Tonk (Rajasthan), approached the police who recovered the documents after 49 days on 29-11-1986.

(c) and (d). The question does not arise, as the said Institution is under the control of the Government of Rajasthan.

[*Translation*]

#### Import of Tin and Copper

1400. PROF. CHANDRA BHANU DEVI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the value of tin and copper imported during the 1986-87 and 1987-88; and

(b) the value of tin and copper produced in the country during the said period ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) The